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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Review Application Nos.180/00010/2019
in
Original Application Nos.180/00362/2017**

Wednesday, this the 20th day of March, 2019

CORAM:

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

1. The Senior Divisional Personnel Officer,
Southern Railway,
Thiruvananthapuram Division,
Divisional Office, Thycaud,
Thiruvananthapuram – 695 014.
2. The Union of India,
represented by the Secretary,
Ministry of Railways,
New Delhi – 110 001.Review Applicants/
Respondents in OA No.362/2017

(By Advocate Mr.V.A.Shaji)

vs.

1. Kavitha P.S.,
W/o late S.Vijayakumar,
Chackalackal House, Mahatma Nagar,
Ambadimala, Thiruvankulam PO - 682 305.
2. Liji Vijayakumar,
D/o late S.Vijayakumar,
Chackalackal House, Mahatma Nagar,
Ambadimala,
Thiruvankulam PO - 682 305.Review Respondents
...Applicants in OA No.362/2017

.2.

ORDER
(BY CIRCULATION)

The OA was disposed of by this Tribunal on 19.12.2018 and the copy of the order supplied on 21.12.2018. The Review Application is filed on 12th March, 2019. The Review applicant has not stated any valid reason for the delay.

2. The RA is liable to be rejected on the following ground:

- 1) Rule 17(1) of CAT (Procedure) Rules provides for a Review to be filed within 30 days from the date of receipt of copy of the order sought to be reviewed. The Review applicants are seeking review of an order pronounced on 19.12.2018. The RA, thus is time barred. The judgment of Hon'ble Supreme Court in the case of **Chennai Metropolitan Water Supply and Sewage Board Vs. T.T.Murali Babu (2014) 4 SCC 108** refers.
- 2) No error apparent on the face of the order has been cited in the Review Application meriting a review.

3. There is no provision for condoning the delay in filing the RA. Therefore, we are of the view that this Tribunal has no jurisdiction to condone the delay in filing the Review Application. Hence, the MA No.293/2019 is dismissed. Consequent to the dismissal of the MA the Review Application is also dismissed. No costs.

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures in R.A.No.180/00010/2019 in O.A.No.180/00362/2017

- 1. Annexure RA-1** – Certified copy of order of the Tribunal dated 19.12.2018 in O.A.No.180/362/2017
